

(c) the reaction of the University Grants Commission thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) In a communication, Member-Secretary of the Planning Commission has suggested a system of performance-linked funding of the Universities to improve quality of higher education. This suggestion is, in-fact, in line with the similar recommendations made by a Committee of the UGC appointed under the Chairmanship of Justice K. Pannayya. The Chairperson, UGC in her response, has broadly endorsed the idea. The details may, however, have to be worked out with reference to the provisions contained in the legislations governing the various Universities in the country.

Educational Development Programmes for weaker section in Gujarat

380. SHRI AHMED PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether some specific target oriented programmes for the educational development of students belonging to weaker sections of the society including SC/ST/OBC and minorities have been launched in Gujarat either by UGC or Government particularly in the field of University education;

(b) if so, the details thereof;

(c) whether the desired results are being achieved by these programmes in the State; and

(d) if no, what remedial measures are being taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM KIA): (a) to (d) The information is

being collected and will be laid on the Table of the House.

Plight of a Junior National Champion

381. SHRI GYANRANJAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware about the plight of a Junior National Champion of Bihar who won the Gold Medal at the Junior National Athletic Championship held in Tamil Nadu in December, 1996;

(b) if so, whether the Stipend being given to him for the past six months has been stopped;

(c) if so, the details thereof and the reasons therefor;

(d) whether the Central Government propose to take steps for proper diet and financial help to the athlete who is being coached for the forthcoming Junior Asian Athletic Championship; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI R. DHANUSHKODIATHAN): (a) to (e) The required information is being collected and will be laid on the Table of the House. !

Failure of Literacy Mission in Gujarat

382. SHRI ANANTRAY DEVSHANKER DAVE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether literacy mission in Gujarat has failed to achieve the desired success;

(b) if so, the reasons therefor;

(c) whether the above said situation has emerged due to lack of proper coordination between the department and the concerned ministry of education of the State Government; and

(d) whether Government propose to invite the participation of Non-Government Organisations to implement the above said mission by taking concrete measures at block level?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) No, Sir. All the 19 districts of Gujarat have completed Total Literacy Campaigns and entered Post Literacy phase. As per external evaluation of the campaigns, the achievement level of learners varies from 58% to 99*%.

(d) Prior to sanction of Literacy Campaigns to the Zilla Saksharata Samities headed by District Collector, literacy projects were sanctioned to Non Governmental Organisations. (NGOs). After formation of Zilla Saksharata Samities in the districts, the NGOs are encouraged to participate in the Literacy Campaigns through these Samities.

Corruption in KVS

383. SHRI GOVINDRAM MIRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Departmental Standing Committee related to the Ministry, had, in one of its reports on KVS, held in 1996-97 that there was widespread corruption in KVS as evident from transaction of purchasing obsolete computers resulting in huge losses;

(b) if so, the action taken in this regard by Government till date;

(c) if no, action has been taken, the reasons therefor; and

(d) the justification of such a callous stance?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI

MUHI RAM SAIKIA): (a) Yes, Sir.

(b) to (d) The configuration of hardware, the rates of the computer system and identification of agencies was done by National Informatics Centre, a Government of India undertaking. The Kendriya Vidyalaya Sangathan placed the orders for supply of the computers to the identified agencies based on the scheme circulated by Government of India.

Amount spent on Navodaya and Kendriya Vidyalayas in Bihar

384. SHRI JANARDAN YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the amount sanctioned and released by Government to each of the Navodaya and Kendriya Vidyalayas located in Bihar, during the last two years;

(b) the amount spent on each Vidyalaya in Bihar by Government; and

(c) the effective steps Government propose to take to ensure proper utilisation of the aforesaid amount?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) Grants are released by the Government to the Kendriya Vidyalaya Sangathan and Navodaya Vidyalaya Samiti and not to individual Vidyalayas. Kendriya Vidyalaya Sangathan/Navodaya Vidyalayas Samiti depending on the comparative need of the Vidyalayas concerned, incur the necessary expenditure.

(b) The amount sanctioned and released by Navodaya Vidyalaya Samiti to each Vidyalaya in Bihar is given in the statement. (See below) Based on the accounts of Patna Region, the average amount spent on each Kendriya Vidyalaya in Bihar during 1995-96 and 1996-97 was Rs. 34.23 lakhs and 33.80 lakhs per annum respectively